

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:265
ANSWERED ON:24.02.2010
DEVELOPMENT OF CAPTIVE COAL BLOCKS
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Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has allocated 34 coal blocks with reserves of 11 billion tonnes to State Utilities;
- (b) if so, the details thereof;
- (c) whether the Union Government has asked States to expedite development of captive coal blocks; and
- (d) if so, the details thereof and the reaction of the State Governments thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): The sector-wise details of coal blocks allocated to the State public sector companies including the power utilities is given below:-

Sector / End Use	No. of blocks	Geological Reserves (MT)
Undertakings		
I Power	38	9840.11
II Commercial Mining	36	6885.58
Total (I + II)	74	16725.69

(c) & (d): The progress of allocated coal blocks as well as linked end use plants is reviewed in the review meetings held under the Chairmanship of Additional Secretary (Coal) alongwith the representatives from the Administrative Ministries and State Governments concerned. The last review meeting was held on 22nd and 23rd June, 2009 with all the coal block allocatees to review the development of coal blocks and the end use projects. In the meeting the allocatees had indicated difficulties faced in obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. The representatives of the concerned State Governments were requested to facilitate expeditious mitigation of difficulties faced by the allocatees. The administrative Ministries concerned were also requested to undertake review at their level and facilitate expeditious development of end use projects. Further, a meeting was also taken on 10.08.2009 by the Minister of State for Coal(I/C) with the coal/lignite bearing States/UTs wherein the representatives of the State Governments were again impressed upon to expedite the development of the coal blocks.